

**THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) :** No.

**DISTRIBUTING AGENTS APPOINTED BY S.T.C.**

1840. SHRI JUGAL MONDAL : Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 1852 on the 24th November, 1967 regarding distributing Agents appointed by State Trading Corporation and state :

(a) whether the information has since been collected; and

(b) if not, when it will be laid on the Table of the House ?

**THE MINISTER OF COMMERCE (SHRI DINESH SINGH) :** (a) and (b) A statement showing the names of selling or distributing agents appointed by the State Trading Corporation from 1960 to 1967 for imports from abroad and commodities for which they were appointed is laid on the Table of the House. [*Placed in Library. See No. LT-220/68*]

**CEMENT PLANTS IN BIHAR**

1841. SHRI B. N. SHASTRI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that ten cement plants were sanctioned to be located in the Bihar State in 1964-65;

(b) if so, how many out of them were to be located in the public sector and how many in the private sector.

(c) how many licences have been issued in the private sector and to which parties;

(d) whether the plants in the private sector have been established; and

(e) if not, the results thereof ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) to (e). During the period from 1st April, 1964 to 31st March, 1965 only one letter of intent was issued to M/s. Ram Bahadur Thakur & Co., New Delhi on 20th February, 1965 for setting up a cement factory at Palamu/Gola area, District Hazaribagh (Bihar) with an annual capacity of 400,000 tonnes. This was in the private sector. The letter of intent was cancelled on 23rd

August, 1965 as the party failed to take any steps to implement the scheme.

**COAL MINES DEVELOPMENT CORPORATION**

1842. SHRI B. N. SHASTRI : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that Government have sanctioned or allotted certain amount through the Coal Mines Development Corporation to certain coal mine owners to increase the output;

(b) if so, the amount allotted and paid in 1967-68; and

(c) the results obtained thereby ?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) :** (a) No, Sir.

(b) and (c). Do not arise.

**EXPORT OF COAL**

1843. SHRI B. N. SHASTRI : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposed to export coal to foreign countries during 1968-69; and

(b) if so, the details thereof ?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) :** (a) and (b). Yes, Sir. During the year 1968 a quantity of 1,60,000 tons of coal will be exported to Ceylon and about 3 lakh tons to Burma, 4,000 tons of coal have been exported to Hong Kong and another 5,000 tons will be exported shortly to that country. Some enquiries have been received from Sudan, Singapore and U.A.R. and they are being processed.

**RAILWAY OVER-BRIDGE ON SIBSAGAR-SONARI ROAD**

1844. SHRI B. N. SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a demand for a railway over-bridge over Sibsagar-Sonari road near Simaluguri Junction of the North-east Frontier Railway in Assam; and